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28.5.1993

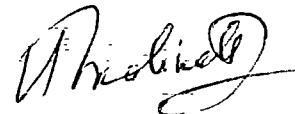
CCP 442/92 in Hoshiar Singh  
OA 1048/91 vs.  
Union of India

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Present : Shri D. R. Gupta, counsel for petitioner.

Shri O. P. Kshatriya, counsel for the respondents.

As the counsel for both the parties submit that the judgment of the Tribunal has since been complied with, these proceedings are dropped and the notice is discharged.



  
( B. N. Dhubdiyal )  
Member (A)

( V. S. Malimath )  
Chairman